In addition, the Government has taken the following corrective measures through NADA to curb doping in sports:

- Increased frequency of testing of Core probables undergoing training at various centres for London Olympics, 2012.
- ii) Surprise checking of rooms of Athletes, Coaches and Support Personnel at training institutes and surprise collection of samples.
- iii) Distribution of educational materials related to dope related issues amongst Sportspersons, Coaches & Support Personnel.
- iv) Increase in Seminar/Workshops/Teaching Sessions with Athletes and Coaches.
- v) Closer surveillance and vigilance on Coaches and Support Personnel through their Employers.

Funds for promotion of sports

- 617. DR. JANARDHAN WAGHMARE: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) whether Government has allocated/sanctioned/released funds for the development of sports in the last two years;
 - (b) if so, the details thereof;
- (c) whether the proposals of the States Governments for construction of sports stadia etc. are pending for clearance; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) Yes, Sir.

- (b) The details of allocation of funds and expenditure under Plan and Non-plan schemes for development of sports in the country during the last two years i.e. 2009-10 & 2010-11 are given in the Statement-I (See below).
- (c) and (d) This Ministry has no scheme for construction of sports stadia. However, a new scheme called 'Urban Sports Infrastructure Scheme' has oeen introduced on pilot basis for two years (2010-11 & 2011-12). Under the scheme, grants-in-aid is provided to State Governments, Colleges and Universities of the Government and Service Sports Control Boards for renovation/modernisation of sports facilities, players training and development, coaching and protection and preservation of playing fields. Details of grants-in-aid approved and released to States during 2010-11 are given in the Statement-II.

Statement1

Allocation of Funds and Expenditure under Plan and

Non Plan Schemes in 2009 and 2010

(a) Plan Schemes (Rs. in crore)

| SI.No. | Name of the Scheme | 2009- | - 10 | 2010-11 | |
|--------|---|------------|----------------|-----------------|--------------------|
| | | Allocation | Actual expendi | ture Allocation | Actual expenditure |
| 1. | Panchayat Yuva Krida aur Khel Abhiyan (PYKKA) | 135.00 | 135.00 | 350.00 | 350.00 |
| 2. | Urban Sports Infrastructure Scheme (USIS) | 0.00 | 0.00 | 15.00 | 15.00 |
| 3. | Assistance to National Sports Federations (NSFs) | 51.00 | 50.53 | 87.68 | 81.44 |
| 4. | Talent Search $\&$ Training | 1.00 | | 7.00 | 7.00 |
| 5. | National Sports Development Fund | 8.125 | 8.12 | 20.00 | 20.00 |
| 6. | Promotion of sports among disabled | 2.00 | 0.74 | 6.27 | 5.96 |
| 7. | Special Cash awards to medal winners in international sports events including Rajiv Gandhi Khel Ratna Award | 5.50 | 5.50 | 34.00 | 34.00 |
| 8 | Pension to meritorious sportspersons | 6.50 | 6.50 | 30.25 | 30.25 |
| 9 | Sports Authority of India | 200.375 | 206.15 | 347.00 | 347.01 |
| 10 | Laxmibai National University of Physical Education, Gwalior | 23.00 | 23.00 | 30.00 | 30.00 |
| 11 | National Anti Doping Agency (NADA) | 1.00 | 1.00 | 2.00 | 2.00 |

| 12 | National Dope Testing Laboratory (NDTL) | 14.00 | 14.00 | 11.50 | 11.50 |
|--------|--|---------------|--------------------|------------|--------------------|
| 13 | Scheme for contribution to World Anti Doping Agency (WADA) | 0.50 | 0.44 | 0.50 | 0.42 |
| 14 | Commonwealth Games, 2010 | 2268 | 2260.03 | 1137.43 | 872.29 |
| (b) No | n-Plan Schemes | (Rs. in core) | | | |
| SI.No. | Name of the Scheme | 2009-10 | | 2010-11 | |
| | | Allocation | Actual expenditure | Allocation | Actual expenditure |
| 1 | Scheme of Assistance to National Sports Federations | 3.00 | 2.78 | 3.00 | 2.97 |
| 2 | Arjuna Award | 1.10 | 0.84 | 1.00 | 0.92 |
| 3 | Dhyanchand Award | 0.20 | 0.19 | 0.20 | 0.16 |
| 4 | Dronacharya Award | 0.32 | 0.21 | 0.32 | 0.29 |
| 5 | Sports Authority of India | 48.60 | 48.60 | 49.42 | 49.42 |
| 6 | Laxmibai National University of Physical Education | 10.32 | 10.33 | 9.63 | 9.63 |
| 7 | National Sports Championship for Women | 0.00 | 0.00 | 0.00 | 0.00 |
| 8 | National Welfare Fund for sportspersons | 1.00 | 1.00 | 1.00 | 1.00 |
| 9: | Physical Education Grant to NCC/ Public Residential School | 0.10 | 0.10 | 0.10 | 0.0 |
| 10. | Commonwealth Games 2010 | 615.00 | 615.00 | 807.96 | 663.21 |

State wise release of grants-in-aid under Urban
Sports Infrastructure Scheme during 2010-11

| SI.No. | Name of the Project | Amount sanctioned | Amount released in |
|--------|---|-------------------|--------------------|
| | | in (2010-11) | (2010-11) |
| 1 | Synthetic Hockey field at Indira Stadium, Una (Himachal Pradesh) | 5.00 | 3.50 |
| 2 | Multipurpose Indoor Hall at Taran Taran (Punjab) | 3.98 | 2.00 |
| 3 | Renovation/modification of Indoor Sports Complex (Khudiram Anushilan) Eden Gardens, Kolkata (West Bengal) | 6.00 | 3.00 |
| 4 | Astro Turf for Hockey at Mizoram | 5.00 | 3.00 |
| | TOTAL | 19.98 | 11.50 |

Funds from Special Component Plan

- 618. SHRI P. RAJEEVE: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) whether the amount diverted from Special Component Plan for SCs to Commonwealth Games have been remitted back; and
 - (b) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) and (b) The information is being collected and will be laid on the Table of the House.

Dispute in Hockey Association

†619. SHRI OM PRAKASH MATHUR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the dispute of Hockey India and Hockey Federation has been resolved;
- (b) the institution responsible for upliftment and maintenance of Hockey in the country now; and

 $[\]ensuremath{^{\dagger}}\xspace$ Original notice of the question was received in Hindi.